Mr. Deputy-Speaker: Order, order. The hon. members may please sit down. If 8 or 10 members give their names to a question, they have to be given a chance and after 8 or 10, we cannot allow more. We have done only four questions so far. (*Interruptions*).

Shri Dinen Bhattacharya: Then what is the good of our sitting here?

श्री रामेश्वरानन्द : उपाध्यक्ष महोदय, मेरी एक बात आप कृपया सुन लीजिये . . .

उपाध्यक्ष महोदय : आर्डर, आर्डर । Every body must sit down.

श्री रामेश्वरानन्द : मैं तो हमेशा आप का आर्डर मान ही लेता हूं लेकिन पहले आप मेरी सुन तो लें . . . (**इंटरप्शंस**) ।

उपाध्यक्ष महोदय : जब मैं खड़ा हूं तब आपको खड़े नहीं रहना चाहिए । आप बैठ जाइये ।

Shri Swell: I would like to have a ruling from you on one poit. If a Member does not know how to shout and behave as a bully in this House. does it mean that his case goes by default?

An hon. Member: Yes.

Mr. Deputy-Speaker: Order, order. Let the hon. Member resume his seat.

Shri Swell: It means that? Is that your ruling? If so, from tomorrow all of us would behave like bullies in this House.

Mr. Deputy-Speaker: Unless a Member is recognised by the Chai he cannot speak. When I am standing nobody else should stand up. When there are eight or nine Members who have given notice of the question, I have to give some chance to them. If I have to give chance even to those Members whose names are not put down on the question, then we shall not be able to cover many questions, and we shall be able to cover only one or two questions during the Question Hour. If, however, there are only one or two names on the question, then I can allow chance to some three or four Members.

Drinking Water Supply in Drought Affected Areas

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***330. Shri Linga Reddy:**
Shri Bibhuti Mishra:

Will the Minister of **Health and Family Planning** be pleased to state:

(a) the stpes taken to relieve the scarcity of drinking water in the drought-affected areas of the country and the results achieved; and

(b) the number of villages which have drinking water facility in the country at present?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) A statement is laid on the Table of the House. [*Placed in Library, See* No. LT-5681/66].

(b) The required information is being collected and will be laid on the Table of the House as soon as available.

Shri Linga Reddy: The hon. Deputy Minister has stated that information has been called for from the States in regard to the requirements for drinking-water facilities. May I know whether any information has been received from the States and if so, the action taken by the Central Government on the requests made with regard to drinking-water facilities, particularly in the drought-affected areas?

Shri Surendranath Dwivedy: How does this come within the purview of the Health Ministry? Is the Health Ministry responsible for supply of drinking water in all the affected areas?

Mr. Deputy-Speaker: It comes under the national water supply scheme.

Shri B. S. Murthy: A letter has been issued to all the States requesting them to estimate the financial re-

quirements and the contribution required from the Centre. Only 6 States have so far replied. Madras and West Bengal have said that there is no shortage, whereas Mysore has stated that they have have schemes which will cost about Rs. 11 lakhs, Andhra Pradesh has schemes consisting Rs. 21:83 lakhs, Rajasthan has schemes costing about Rs. 20.00 lakhs, and Madhya Pradesh has got schemes costing Rs. 45.27 lakhs. The replies from the other States are still expected.

Shri Linga Reddy: The Deputy Minister has only given the information received from the States. I want to know the action taken thereon.

The Minister of Health and Family Planning (Dr. Sushila Nayar): In the statement we have mentioned how much money has been sanctioned to the different State Governments.

Mr. Deputy-Speaker: .It is already given in the statement.

श्री रामसेवक यादव : मैं जानना चाहता हूं कि क्या मंत्रालय ने कोई ऐसा एस्टिमेट बनाया है देश में पानी की समस्या को दूर करने के लिए, ख़ास तौर से पीने के पानी का, यदि हां, तो उस पर कितना धन लगेगा और उस के लिए कोई योजना और कार्यक्रम है या हमेशा इसी तरह पानी के अभाव में यह देश बराबर पड़ा रहेगा ?

उपाध्यक्ष महोदय : स्टेटमेंट में दिया गया है ।

डा० सुशीला नायर : जो सर्वसामान्य समस्या है उस के बारे में तो सवाल नहीं है बल्कि इस समय सूखे से जो परिस्थिति पैदा हुई है उस के बारे में यह सवाल है । सर्वसामान्य जो स्केयरसिटी एरियाज़ हैं उन के लिए अंदाज़ा यह है कि 600 करोड़ रुपये की आवश्यकता, रूरल एरियाज़ की समस्या को हल करने के लिए पड़ेगी ।

श्री रामसेवक यादव : योजना क्या है ? मेरे आधे प्रश्न का उत्तर नहीं मिला ।

श्री ओंकार लाल बेरवा : यह जो कुल 80,000 रुपया राजस्थान के रेगिस्तान एरिया के वास्ते दिया गया क्या वह रुपया सारा खत्म कर दिया है, अगर नहीं किया है तो उस का कारण क्या है ?

डा० सुशीला नायर : श्रीमन्, अब राजस्थान में जो रुपया दिया गया था उस में कितना खर्च हुआ है और कितना नहीं हुआ है इस का तो ब्योरा मेरे पास इस समय नहीं है । साल के आखिर में शायद इसका कुछ पता चलेगा, दो, चार या छः महीने के बाद में, लेकिन जहां तक मुझे मालूम है राजस्थान स्वयं इस बारे में बहुत चिंतित है और उन्होंने वह रुपया खर्च किया होगा ऐसा मानती हू ।

श्री ओंकार लाल बेरवा : उपाध्यक्ष महोदय, मैं पिछले तीन दिनों से कह रहा हूं कि मंत्री महोदय ठीक जवाब नहीं देते हैं । अगर वे पूरी सूचना नहीं दे सकते हैं, तो क्या व फोटो उतरवाने आते हैं ?

Mr. Deputy-Speaker: Order, order. Half a dozen persons cannot stand up and speak at the same time. If hon. Members are not satisfied with the reply, there are other methods of raising the matter.

श्री यशपाल सिंह : साउथ एवेन्यु में अब भी ऐसे क्वार्टर हैं, जहां नल में सिर्फ आठ घंटे पानी चलता है और 16 घंटे नल बन्द रहते हैं । जिस सरकार ने न्यूट्रीशस फूड देने का वादा किया वह एम० पीज० को पानी भी नहीं दे सकती है । मैं यह जानना चाहता हूं कि साउथ एवेन्यू में पानी की सप्लाई की समुचित व्यवस्था करने के लिए सरकार क्या कर रही है ।

Some hon. Members rose—

Mr. Deputy-Speaker: We cannot go on like this. There should be some decorum in the House.

डा० सुशीला नायर : साउथ एवन्यु की समस्या ड्राउट एफ़ेक्टिड एरिया से सम्बन्धित नहीं है ।

Mr. Deputy-Speaker: It does not arise.

श्री शिव नारायण : मैं माननीय मंत्री जी से यह जानना चाहता हूं कि क्या उन्होंने उत्तर प्रदेश की सरकार को यह एडवाइस दी है कि जो उन के खुद के ट्यूबवैल हैं, कम से कम उन से गांव वालों को पानी दिया जाये ।

डा० सुशीला नायर : जो सलाह माननीय सदस्य ने बताई है, वह सलाह उत्तर प्रदेश सरकार को भी जरूर दी गई है, लेकिन उत्तर प्रदेश का नाम खास ड्राउट एफेक्टिड स्टेट्स में नहीं आता है ।

श्रीमती जोहराबेन चावड़ा : गुजरात में कई देहात ऐसे हैं, जिन की तादाद एक हजार से भी अधिक है, जहां पीने का पानी उपलब्ध नहीं है, जहां न तो कुएं हैं और कोई दूसरी व्यवस्था है । मैं यह जानना चाहती हूं कि क्या गुजरात सरकार ने ऐसे देहात में पानी की व्यवस्था करने के लिए केन्द्र से कुछ पैसा मांगा है, यदि हां, तो कितना ।

डा० सुशीला नायर : गुजरात स्टेट में करीब दो हजार गांव हैं, जहां पानी की कमी महसूस होती है । गुजरात स्टेट सरकार का अनुमान है कि 271 गांवों में यह समस्या विशेष प्रकार से विकट है और उन के लिए उन्होंने रुपया मांगा है लगभग 27 लाख रुपया मांगा, है और कुछ रुपया भी दिया जा रहा है ।

Shri P. Venkatasubbaiah: Are Government aware that there is inordinate delay not only in the execution of these drinking water supply schemes but even in their formulation in the drought-affected areas? If so, do Government propose to set a target date for receiving these schemes and executing them expeditiously?

Dr. Sushila Nayar: So far as acute situation in the drought areas is concerned, the State Governments are doing everything possible to prepare and execute their schemes expeditiously. So far as the general question of scarcity areas is concerned, it was because of the delays in preparing schemes that the Government of India sanctioned special investigation divisions at 100 per cent cost and these have been in operation for sometime now.

Shri Tulshidas Jadhav: How much amount has been asked by the Maharashtra Government for drinking water wells, and what is the reaction of the Central Government thereto?

Dr. Sushila Nayar: The Maharashtra Government have asked for Rs. 45 lakhs (*Interruptions*).

Mr. Deputy-Speaker: Order, order. Shall I stop the proceedings? How can we go on like this?

Dr. Sushila Nayar: For all these schemes, whether for wells or anything else, they have asked for Rs. 45 lakhs.

Risk Guarantee Agreement with U.S.A.

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*331. **Shri Madhu Limaye:**
Shri Kishen Pattnayak:
Shri Onkar Lal Berwa:
Shri Indrajit Gupta:

Will the Minister of **Finance** be pleased to state:

(a) whether Government have signed a fresh risk guarantee agreement with the United States or whether they propose to enter into such an agreement;

(b) if so, what are the terms of the agreement; and

(c) how they compare with those of the previous Agreements?